IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 121 of 2021

....

Anirudh Singh …. Appellant

Versus

The State of Jharkhand & Anr. .... Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. S.K.Tiwari, Adv.
For the State : Mr. Suraj Verma, A.P.P.

....

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

....

05/06.09.2021 As prayed for by the learned counsel for the appellant, put up this case in the next week.

(Rajesh Kumar, J.)

Shahid/